



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
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SCHEDULE I FORM -A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TG INDIA (CONSULTING) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	TG INDIA (CONSULTING) PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/03/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies Mumbai /Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140MH2012FTC228866
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	93B, Mittal Court, Nariman Point, Mumbai City, Mumbai, Maharashtra, India, 400051
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	3 rd April, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com , Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	2 nd May, 2024, by 5:00 Pm (IST)

Notice is hereby given that the **TG INDIA (CONSULTING) PRIVATE LIMITED** has commenced voluntary liquidation on 3rd April, 2024. The stakeholders of **TG INDIA (CONSULTING) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 2nd May, 2024, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 04.04.2024

Place: Hyderabad



Name and signature of

Liquidator: V. Shankar.

AFA: AA2/10436/02/181024/202922